

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

80/60 to 62/ND/2019

In the matter of :
Morelle Dealers
Vs.
LLP & Others

.. PETITIONER

..RESPONDENT

SECTION

Under Section 60 to 62

Order delivered on 01.11.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : Mr. Ashish Middha, Advocate

For the Respondent/Corporate Debtor :

For the Intervener/RP : Ms. Chetna Kandpal, Co. Prosecutor for RD, Mr. Zoheb
Hossain, Sr. St. Counsel for Income tax and Mr. Fahad N Khan, Advocate

ORDER

Counsel for the Applicant is present. Company Prosecutor for RD is present. The Counsel for Income tax Department is also present. Both the authorities are directed to file the objections, if any, within 2 weeks.

Put up on 17.12.2019.

- Sol -

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Sujit